

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:3216  
ANSWERED ON:30.08.2012  
USE OF HIMALAYAN RIVERS  
Mahendrasinh Shri Chauhan

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) whether there is a requirement of approval of the neighbouring countries for construction of projects for the use of water of the rivers originating from the Himalayas;
- (b) if so, the details thereof;
- (c) the names of the rivers for which the issue has been taken up with the neighbouring countries; and
- (d) the number of projects lying under consideration with the Union Government?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

- (a) No, Sir. Approval of the neighbouring countries is not required for construction of projects complying existing agreements, located and having effects entirely within the country.
- (b) to (d) The questions do not arise.